

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1019**  
TO BE ANSWERED ON 27.06.2019  
**SUBSIDY FOR SOLAR ENERGY**

1019. SHRI BENNY BEHANAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether there is any provision made by the Government for a citizen or a private institute to get a subsidy for installation of solar light run by solar energy for domestic purpose;

(b) if so, the percentage of subsidy thereof; and

(c) the details of the complete process to get the said subsidy?

**ANSWER**

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY AND POWER  
(SHRI R. K. SINGH)

(a) to (c) Under the phase I of the grid connected rooftop solar programme which was approved by the Government in December 2015, Central Financial Assistance (CFA) is being provided for already sanctioned projects in residential, institutional and social sector. The solar power generated from rooftop solar can be used for electricity needs including for lighting purpose. The CFA is 30% of the cost arrived through tender process or the benchmark cost prescribed by Ministry of New and Renewable Energy, whichever is less, in case of general category States/UTs and 70% in case of special category States/UTs. The CFA can be availed through State Nodal Agencies of the States/UTs for the sanctioned projects under this phase I of the programme. Phase-I of the Scheme is now over and no fresh sanction is being issued.

Under phase II of the grid connected rooftop solar programme approved in February 2019, subsidy has been limited to residential sector consumers with the subsidy amount being fixed at 40% for plants upto 3kW and 20% for plant capacity from 3kW to 10 kW. The CFA can be availed through Electricity Distribution Companies (DISCOMs) supplying power to the individual residence.

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